

Central Electricity Authority (CEA) has recently reviewed the likely capacity addition after meeting with project developers. Based on the inputs provided by the project developers and suppliers, CEA has assessed that a total capacity addition of 62,374 MW is likely to be commissioned with a high level of certainty during Eleventh Plan. In addition projects totaling to 12,590 MW have been identified for commissioning on best efforts basis.

The major reasons for the delay in power project commissioning during the Eleventh Five Year Plan are as follows:—

- Delay in placement of orders
- Delay and non-sequential supply of material for Main Plant and Balance of Plants (BoP).
- Shortage of skilled manpower for erection and commissioning.
- Contractual disputes
- Inadequate deployment of construction machinery.
- Shortage of fuel.
- Land Acquisition.
- Inadequate infrastructure facilities

Power trading

†*154. SHRI RAJ MOHINDER SINGH MAJITHA:
SHRI SHIVANAND TIWARI:

Will the Minister of POWER be pleased to state:

(a) whether it is a fact that commercial trading of power has been continuously increasing over the years;

(b) if so, the quantum of trading through power exchanges during the years 2004-05 and 2008-09;

(c) whether it is also a fact that the sale price of electricity during the peak hour time in July-August, 2009 had gone up from Rs. 14 to Rs. 19 per unit; and

(d) if not, the facts in this regard and the maximum and minimum rates of electricity during the peak hour time during the above period?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) and (b) Yes, Sir. Inter-state trading licensees have been undertaking trading since the year 2004-05 and the power exchanges [Indian Energy Exchange Ltd. (IEX) and Power Exchange India Ltd. (PXIL)] have been in operation since the year 2008-09. The short-term transactions through trading licensees and power exchanges for the period from 2004-05 to 2008-09 are at the given Statement-I (See below).

†Original notice of the question was received in Hindi.

(c) and (d) The sale price of electricity transacted in the power exchange in the month of August, 2009 was above Rs. 14 per unit. Minimum, Maximum and Weighted Average price of electricity transacted through trading licensees and power exchanges for the period July and August, 2009 are at the given Statement-II.

Statement-I

Volume of electricity transacted through trading licensees and power exchanges

Year	Electricity Transacted through trading Licensees (BUs)	Electricity Transacted through IEX (BUs)	Electricity Transacted through PXI (BUs)	Total (BUs)
	1	2	3	4 (1+2+3)
2004-05	11.85			
2005-06	14.19			
2006-07	15.02			
2007-08	20.96			
2008-09	21.92	2.62	0.15	24.69

Statement-II

Price of electricity transacted through traders and power exchanges

Sl. No.	Price of electricity transacted through traders (Rs./KWh)	Price of electricity transacted through IEX (Rs./KWh)	Price of electricity transacted through PXIL (Rs./KWh)
July, 2009			
1. Minimum	1.04	0.23	0.78
2. Maximum	7.71	9.00	8.00
3. Weighted Average	4.75	4.81	4.85
August, 2009			
1. Minimum	1.84	0.80	1.39
2. Maximum	10.44	17.00	15.00
3. Weighted Average	4.64	7.40	6.15

Exploitation of children in reality shows

*155. SHRI SHANTARAM LAXMAN NAIK : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: